



ଓଡିଶା ସରକାର  
ପଞ୍ଚାୟତିରାଜ ଓ ପାନୀୟ ଜଳ ବିଭାଗ

Government of Odisha  
PANCHAYATI RAJ AND DRINKING WATER  
DEPARTMENT

By fax/e-Mail  
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No. PR-NREG-GUIDELINE-0006-2020

7465

Date 31-03-2020

From

Shri Deoranjana Kumar Singh , IAS  
Principal Secretary to Government

To

All Collector-cum-DPCs, MGNREGA  
All Project Director, DRDAs

Sub: **Implementation of MGNREGS - Advisory with regard to combating  
Pandemic Novel Coronavirus (COVID-19).**


Ref: **This Department letter No. 7231 dated 21.03.2020.**

**Madam/Sir,**

The Government in Health & Family Welfare Department vide order No. 8941 dated 24.03.2020 has stopped all construction works across the State except construction works for healthcare facilities and work related to COVID 19.

In order to provide works to the unskilled labourers/ Job Card Holders under MGNREGS to secure their livelihood during extreme economic distress caused by Pandemic Novel Coronavirus (COVID-19), the following measures shall be expediently taken up.

1. Issue job cards to those people willing to do unskilled works.
2. Only individual works can be taken up where maximum five persons can be engaged. No community work can be taken up.
3. Individual benefit oriented projects like poultry shed, cattle shed , goat shed, piggery shed, Farm Pond, dug well , land development, soak pit, recharge pit, fodder cultivation, compost pit, horticulture related activities on individual land etc. may be taken up on priority.
4. Ensure work site facility as mentioned in MGNREGA guidelines. Besides, soap / hand wash and sufficient safe drinking water shall be made available for sanitization at the work site.
5. Ensure that workers should take care to keep the required distance of minimum 01 meter among them while being engaged in works.

  
31/3/2020

6. Informal gatherings of workers at worksite should be avoided.


7. No sick person and persons above 60 years shall be engaged in unskilled works.

You are, therefore, requested to follow the instruction scrupulously while implementing MGNREGS works.

This Department letter No. 7231 dated 21.03.2020 is hereby modified accordingly.

This shall be given **TOP PRIORITY**

**Yours faithfully**

  
31/3/2020

**Principal Secretary to Government**

**CC for information and necessary action to:**

1. OSD to Chief Secretary, Odisha for kind information of the Chief Secretary, Odisha.
2. All BDOs for information and necessary action.